

Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 12.02.2025

Annexure-3

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Email Id	Nature of Claim	Amount of Claim received			Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
				Received by	Date of Receipt by IRP	Amount Claimed (Rs.)	Date of admission/update	Amount of claim admitted (Rs.)												
1	Sri Sai Saptagiri Sponge Pvt. Ltd.	<a href="mailto:sisaisponge@gmail.com">sisaisponge@gmail.com</a>	Unsecured	IRP	14.09.2024	20,097,096	-	-	-	-	-	-	-	-	-	-	-	20097096	-	Rejected based on the books of the Corporate Debtor

